

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3161  
TO BE ANSWERED ON 5<sup>TH</sup> JANUARY, 2018**

**AIIMS USER CHARGES**

**3161. SHRI MAHEISH GIRRI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has asked All India Institute of Medical Sciences (AIIMS), Delhi to review its user charges;
- (b) if so, the details thereof;
- (c) whether internal committee of AIIMS constituted to review the user charges at the hospital, has recommended against charging money for tests and procedures which cost less than Rs. 500 at the institute;
- (d) if so, the details of the same; and
- (e) the time by which final call on user charges will be taken?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (e): The Government has regularly advised review of user charges. The user charges of the Institute are being reviewed from time to time and a provision for regular review has also been made in the Rules and Regulations of AIIMS.